

C O N T E N T S

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No.8, Monday, November 22, 2010/Agrahayana 1, 1932(Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Beni Prasad Verma

Dr. Girija Vyas

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Monday, November 22, 2010/Agrahayana 1, 1932(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

OBITUARY REFERENCES

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, Dr. Vasant Pawar and Shri Amar Pal Singh.

Dr. Vasant Pawar was a member of the Tenth Lok Sabha from 1991 to 1996, representing the Nasik Parliamentary Constituency of Maharashtra.

Dr. Pawar was a member of the Committee on Human Resource Development during the Tenth Lok Sabha.

A surgeon and an educationist, Dr. Pawar was associated with a number of educational and public health organizations. He also served as the Co-ordinator, Indira Gandhi Open University, Nasik Centre and as a member of the Executive Council, Poona University.

A man of letters, Dr. Pawar has to his credit a number of articles on a plethora of subjects.

Dr. Vasant Pawar passed away on 7 October, 2010 at Mumbai, Maharashtra at the age of 62.

Shri Amar Pal Singh was a member of the Tenth, Eleventh and Twelfth Lok Sabhas from 1994 to 1999 representing the Meerut Parliamentary Constituency of Uttar Pradesh.

Earlier, Shri Singh was a Member of the Uttar Pradesh Legislative Assembly from 1989 to 1991.

Shri Singh was a member of the Committee on Commerce during the Eleventh Lok Sabha. He was a member of the Committee on Commerce and Committee on Private Members' Bills and Resolutions during the Twelfth Lok Sabha.

Shri Singh was actively associated with many educational institutions and also worked for the welfare of sugarcane farmers in his constituency.

Shri Amar Pal Singh passed away on 15 November, 2010 at Meerut, Uttar Pradesh at the age of 64.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, about seventy people are reported to have been killed and eighty-two others injured when a multi-storey residential building collapsed in Lalita Park of East Delhi's Laxmi Nagar on 15th November, 2010.

The House expresses its profound sorrow on this tragedy which has brought pain and suffering to the families of the bereaved and injured.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.02 hrs.

The members then stood in silence for a short while

MADAM SPEAKER: Now, Question Hour.

Q. No.161—Shri Rayapati Sambasiva Rao.

... (*Interruptions*)

11.03 hrs

At this stage, Shri Dilipkumar Mansukhlal Gandhi and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

MADAM SPEAKER: Please go back to your seats.

... (*Interruptions*)

MADAM SPEAKER: Please go back to your seats.

... (*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*) ...*

MADAM SPEAKER: The House stands adjourned to meet again at 1200 hours.

11.04 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

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* Not recorded.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

... (*Interruptions*)

12.0 ¼ hrs

At this stage, Shri Ganesh Singh, Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

12.0½ hrs.**PAPERS LAID ON THE TABLE**

MR. DEPUTY-SPEAKER: Now we shall take up Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Cochin Shipyard Limited, Cochin, for the year 2009-2010.
- (2) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3298/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) A copy of the Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Amendment Order, 2010 (Hindi and English versions) published in Notification No. S.O. 2604(E) in Gazette of India dated 21st October, 2010, Section 14 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 3299/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2009-2010.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3300/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2009-2010.

(Placed in Library, See No. LT 3301/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2009-2010.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2009-2010, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3302/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 37 of the Apprentices Act, 1961:-

(i) The Apprenticeship (Third Amendment) Rules, 2010 published in Notification No. G.S.R. 734(E) in Gazette of India dated 8th September, 2010.

(ii) The Apprenticeship (Fifth Amendment) Rules, 2010 published in Notification No. G.S.R. 838(E) in Gazette of India dated 18th October, 2010.

(Placed in Library, See No. LT 3303/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952:-

(i) The Employees' Provident Funds (Amendment) Scheme, 2010 published in Notification No. G.S.R. 148 in Gazette of India dated 3rd September, 2010.

(ii) The Employees' Pension (Amendment) Scheme, 2010 published in Notification No. G.S.R. 149 in Gazette of India dated 3rd September, 2010.

(Placed in Library, See No. LT 3304/15/10)

... (*Interruptions*)

12.02 hrs.

COMMITTEE ON ESTIMATES

7th to 9th Reports

SHRI BHAKTA CHARAN DAS (KALAHANDI): I beg to present the following Reports (Hindi and English versions) of Committee on Estimates:

- (1) Seventh Report (Fifteenth Lok Sabha) on the subject 'Sports-Policy, and Training Facilities' pertaining to the Ministry of Youth Affairs and Sports (Department of Sports).
- (2) Eighth Report (Fifteenth Lok Sabha) on action taken by the Government on the recommendations contained in Second Report (Fifteenth Lok Sabha) on the subject 'Drought Management, Foodgrain Production and Price Situation' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution.
- (3) Ninth Report (Fifteenth Lok Sabha) on the subject 'Indian Ports-Infrastructure Development and Capacity Enhancement' pertaining to the Ministry of Shipping.

... (*Interruptions*)

12.02 ¼ hrs.**STATEMENT BY MINISTER**

Status of implementation of the recommendations contained in the 10th Report of Standing Committee on Labour on Demands for Grants (2010-2011), pertaining to the Ministry of Labour and Employment.*

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): I beg to lay this Statement on the status of implementation of recommendations contained in the Tenth Report of the Standing Committee on Labour, as per direction issued by the hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha, on 1st September, 2004.

The Tenth Report of the Committee concerns the Ministry of Labour and Employment, which was laid on the Table of the House on 22.04.2010. I would like to mention that the Ministry had submitted to the Committee, the Action Taken Report on this Report on 15.07.2010, which has been taken note of by the Committee.

The status of implementation of the recommendations of the Committee, contained in the Tenth Report is indicated in the Annexure to my Statement, circulated among hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure.

I would request that this might be considered as read.

... (*Interruptions*)

* Laid on the Table and also placed in Library See No. LT 3305/15/10)

12.02 ½ hrs.**BUSINESS OF THE HOUSE***

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Mr. Deputy-Speaker, with your permission, I rise to lay on the Table a Statement containing the Government Business during the week commencing today, the 22nd of November, 2010, will consist of:-

1. Discussion and Voting on Second Supplementary Demands for Grants (General) for 2010-11.
2. Discussion and Voting on Demands for Excess Grants (General) for 2008-09.
3. Introduction, Consideration and passing of the following Bills: -
 - (a) The Appropriation (No. 5) Bill, 2010; and
 - (b) The Appropriation (No. 6) Bill, 2010
4. Consideration and passing of the following Bills after they are passed by the Rajya Sabha: -
 - (a) The Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010; and
 - (b) The Seeds Bill, 2004.

... (*Interruptions*)

* Laid on the Table.

12.02 ¾ hrs.

MATTERS UNDER RULE 377*

MR. DEPUTY-SPEAKER: The Matters under Rule 377 shall be treated as laid on the Table of the House. Hon. Members who want their Matters to be included may hand over the slips at the Table immediately.

... (*Interruptions*)

(i) Need to set up a National Sports University in Haryana

श्री दीपेन्द्र सिंह हुड्डा (रोहतक): मैं कॉमनवेल्थ गेम्स 2010 में भारतीय खिलाड़ियों, विशेषकर हरियाणा के खिलाड़ियों के शानदार प्रदर्शन पर अपनी प्रसन्नता व्यक्त करता हूँ। हरियाणा से कुल 54 महिला और पुरुष खिलाड़ियों ने इन खेलों में भाग लिया। इन खिलाड़ियों ने कुल 32 मैडल (यानी कुल जीते गए पदकों का एक तिहाई) जीते हैं।

राज्य की खेल संबंधी नीति किसी भी खिलाड़ी के भविष्य को बेहतर बनाने की बात कहती है। जिसमें ग्रामीण क्षेत्रों की आधारभूत संरचना तैयार करना और छोटी उम्र से ही प्रतिभाशाली खिलाड़ियों को पहचान कर, उन्हें तैयार करना तथा उनके द्वारा दिखाये बेहतर प्रदर्शन पर उन्हें ईनाम देने को सुनिश्चित करना शामिल है।

मैं भारत सरकार से विनम्र अनुरोध करता हूँ कि हरियाणा राज्य में एक राष्ट्रीय खेल विश्वविद्यालय की स्थापना करे और इस दिशा में आवश्यक कार्यवाही शीघ्र की जाये।

* Treated as laid on the Table.

(ii) Need to expedite the process of land acquisition by West Central Railways for construction of railway line between Ramganjmandi and Bhopal

श्री नारायण सिंह अमलाबे (राजगढ़): रामगंज मण्डी-भोपाल रेलवे लाइन काफी समय पूर्व स्वीकृत हो चुकी है व उसके निर्माण की प्रारंभिक स्थिति में भूमि को सुरक्षित रखने आदि का कार्य (मध्य प्रदेश) सरकार द्वारा वर्ष 2002 में किया जा चुका है। उस समय के तत्कालीन कलेक्टर राजगढ़ मध्य प्रदेश ने इस संबंध में आवश्यक आदेश व भू-अर्जन से संबंधित अन्य आवश्यक दस्तावेज पश्चिम मध्य रेलवे कोटा को उपलब्ध करा दिये थे। परंतु पश्चिम-मध्य रेलवे ने आज तक भू-अर्जन हेतु आवश्यक धारायें 4-6 के प्रकाशन संबंधी प्रस्ताव कलेक्टर राजगढ़ (मध्य प्रदेश) को उपलब्ध नहीं कराये हैं। भू-अर्जन की इन प्रारंभिक धाराओं के प्रकाशन के लगभग 2 वर्ष बाद मुआवजा वितरित होकर रेलवे विभाग द्वारा भूमि का अधिग्रहण किया जाता है। पश्चिम मध्य रेलवे के द्वारा प्रकाशन संबंधी प्रस्ताव उपलब्ध कराने में जो देरी हो रही है, उसके कारण उक्त रेलवे लाइन का निर्माण कार्य समय सीमा में होना संभव नहीं लगता है, ऐसी स्थिति में आने वाले वर्षों में इस रेलवे लाइन की लागत में भी कई गुना वृद्धि हो जायेगी। यहां एक महत्वपूर्ण उल्लेखनीय तथ्य यह भी है कि मार्च, 2008 में पश्चिम मध्य रेलवे ने इस रेलवे लाइन के भू-अर्जन के मुआवजे के रूप में 20 करोड़ रूपए कलेक्टर राजगढ़ (मध्य प्रदेश) को उपलब्ध करा दिये थे, लेकिन आवश्यक धाराओं के प्रकाशन संबंधी कार्यवाही समय पर न होने के कारण यह राशि केवल बैंकों में जमा है।

मेरा भारत सरकार से अनुरोध है कि उक्त रेलवे लाइन के निर्माण हेतु भूमि-अर्जन की प्रक्रिया को गति प्रदान करें ताकि उपरोक्त रेल लाइन का निर्माण जल्द हो सके।

(iii)Need to take necessary steps for expansion and modernization of Tuticorin Airport in Tamil Nadu

SHRI S.S. RAMASUBBU (TIRUNELVELI): Tuticorin (Thoothukudi) in Tamil Nadu is a main port city of India. It is an important centre on the commercial and tourist map of our country and is presently being served only by Kingfisher Airlines to Chennai. In the recent past, the tourist flow to this city and neighbouring places have increased manifold and most of the tourists prefer to travel by air so that they can utilize their time to the maximum. Considering the commercial and tourist potential, the air services connecting Tuticorin with other important cities needs to be augmented. Moreover, people from Tuticorin and adjoining districts of southern Tamil Nadu like Tirundveli, Kanyakumari go to Gulf and South East Asian countries frequently. They have to go either to Madurai, Chennai to Trivandrum for their onward journey and in the process they suffer financial hardship and also lose considerable time and energy in travel.

In the recent past, Union Government has identified 35 non-metro airports in the country for modernization. The modernization of Madurai Airport is underway and some other airports are nearing completion and now it is the turn of Tuticorin Airport. A master plan for upgrading Tuticorin airport in phases has been prepared and the Tamil Nadu Government has been asked to provide adequate land.

I, therefore, urge upon the Union Government to take necessary steps for expansion and modernization of Tuticorin Airport and adequate funds may be provided for the same.

(iv) Need to construct an alternative broad gauge railway line from Chandranathpur via Lanka and Jagi Road to Guwahati in Assam

SHRI LALIT MOHAN SUKLABAIDYA (KARIMGANJ): The construction of Tunnel No. 10 has been abandoned resulting in further delay in Metre Gauge to Broad Gauge conversion work of Lumding-Badarpur line. The present estimated cost of the above work is assessed to be Rs. 4073.63 cr as against the original estimate of Rs 648 cr in 1996-97.

I, urge upon the Central Government that while construction work of Tunnel No. 10 continues, an alternative Broad Gauge line be constructed from Chandranathpur via Lanka and Jagi Road to Guwahati as per the survey held in 1989. This new line would be economical in both cost and time. It also partially alleviated the age long distress of the people suffering due to non-existence of any rail service.

(v) Need to provide reservation to students of Anglo-Indian community in professional courses in Central Universities

SHRI CHARLES DIAS (NOMINATED): The Students from Anglo-Indian community are facing lot of difficulties in getting admission to professional colleges. The lack of proper living conditions for many members of this community have affected their overall progress. They find it difficult to compete with others and get admissions in professional colleges and this has resulted in the general educational backwardness of the community. The private professional educational institutions are not within the reach for many of the members of the Anglo-Indian community.

In view of the above situation, the Union Government has to take effective measures to facilitate students from the Anglo-Indian community to secure admission for professional courses in Central Universities. The Ministry of Minority Affairs has to see that a minority community with lots of disadvantages gets at least few seats in professional colleges. This matter has to be considered favourably by the Ministry of Human Resource Development and also steps may be taken by the Union Government to reserve adequate seats for various courses in professional institutions in Central Universities for students of Anglo-Indian community.

(vi) Need to treat village instead of Taluk as the criteria for giving compensation under National Crop Insurance Scheme

श्री इज्यराज सिंह (कोटा): भारत सरकार ने किसानों को प्राकृतिक आपदा से राहत दिलाने के लिए कई योजनायें लागू की हैं, जिसमें राष्ट्रीय फसल बीमा योजना भी एक है, जिसके तहत प्राकृतिक आपदा के समय किसानों को मदद दिये जाने का प्रावधान है। परन्तु, इसका आंकलन एवं अनुमान एक पूरे ताल्लुका स्तर पर लगाया जाता है। अगर ताल्लुका क्षेत्र के कुछ ही भाग में प्राकृतिक आपदा का प्रकोप रहा है तो प्राकृतिक आपदा से पीड़ित किसानों को किसी प्रकार की सहायता नहीं मिल पाती है, जिसके कारण प्राकृतिक आपदा से प्रभावित लोग इस प्राकृतिक आपदा से मिलने वाली राहत सुविधा से वंचित हो जाते हैं। मेरे संसदीय क्षेत्र कोटा के ताल्लुक में कई गांव प्राकृतिक आपदा से प्रभावित होते हैं, परन्तु उन गांवों के किसानों को इस सुविधा से लाभ नहीं मिल पाता है। राष्ट्रीय कृषि फसल बीमा योजना का प्रावधान इस तरह से होना चाहिए, जिससे अगर प्राकृतिक आपदा से अगर एक गांव के लोग ही प्रभावित हैं तो उनको भी राष्ट्रीय फसल बीमा योजना के अंतर्गत सहायता दी जानी चाहिए न कि एक ताल्लुका को आधार बनाकर।

सदन के माध्यम से सरकार से अनुरोध है कि किसानों को प्राकृतिक आपदा से नुकसान होने पर किसी क्षेत्र को आधार नहीं बनाया जाये बल्कि प्राकृतिक आपदा से प्रभावित किसान का आधार बनाये जाने का प्रावधान बनाया जाना चाहिए।

(vii) Need to construct Railway over-bridges at manned railway crossings near Sadulpur and Ratangarh railway stations under North Western Railway Zone

श्री राम सिंह कस्वां (चुरु): उत्तर पश्चिम रेलवे के सादुलपुर स्टेशन के पूर्व व पश्चिम साइड व रतनगढ़ स्टेशन के पूर्व साइड में मानव सहित समपारों पर ऊपरी पुल निर्माण की मांग काफी समय से की जा रही है। आज भी ये रेलवे क्रॉसिंग काफी समय तक बंद रहते हैं। दिल्ली-बीकानेर लगभग सौ वर्ष पुरानी रेल लाइन है। पूर्व में यह मीटरगेज रेल लाइन थी। अब आमान-परिवर्तन से कार्य पूर्ण हो चुका है। ब्रॉडगेज गाड़ियां भी चालू हो गई हैं। अगले 6 माह में बीकानेर तक भी आमान परिवर्तन का कार्य पूर्ण हो जायेगा। तब इन समपारों पर और भी लम्बी लम्बी वाहनों की लाइनें लग जायेगी। आम आदमी के लिए यह बहुत ही कष्टदायक होगा। आधा शहर रेल लाइनों के दोनों तरफ आबाद है। सादुलपुर रेलवे स्टेशन के पूर्व साइड में रेलवे क्रॉसिंग की स्थिति और भी खराब है। सादुलपुर- पिलानी जयपुर का यह बहुत ही व्यस्त मार्ग है। रैफरेल हॉस्पिटल, कॉलेज आदि शिक्षण संस्थाओं में आने के लिए रेलवे क्रॉसिंग को पार करना पड़ रहा है। आज रेलगाड़ियां कम चल रही हैं तब भी यह फाटक 7-8 घंटे बंद रहता है। जब लम्बी दूरी की गाड़ियों का संचालन शुरू होगा तब तो स्थिति और भी विकट हो जायेगी। रेलवे मानदण्डों के अनुसार भी यहां उपरी रेल पुल का निर्माण आवश्यक है।

मेरा सरकार से आग्रह है कि जनता की मांग व इस क्षेत्र की आवश्यकता को देखते हुए सादुलपुर व रतनगढ़ स्टेशनों के पूर्व साइड में रेलवे क्रॉसिंग पर उपरी पुल का निर्माण किया जाये।

(viii) Need to provide stoppage to Gujarat Express and Jamnagar Intercity Express at Palej Railway Station in Bharuch Parliamentary Constituency, Gujarat and also to undertake modernization and augmentation of railway facilities at the station

श्री मनसुखभाई डी. वसावा (भरुच): मेरे संसदीय क्षेत्र भरुच में पालेज रेलवे स्टेशन, भरुच एवं बड़ोदा रेलवे लाईन पर स्थित है, जहां से बड़ी संख्या में लोग मुम्बई एवं राजस्थान के विभिन्न स्थानों पर आते जाते हैं। यहां के लोगों की मांग है कि पालेज रेलवे स्टेशन पर गुजरात एक्सप्रेस रेल सेवा, जामनगर इंटरसिटी रेल सेवा एवं अजमेर से मुम्बई के बीच चलने वाली रेल सेवा का ठहराव किया जाये, क्योंकि पालेज रेलवे स्टेशन पर उक्त गाड़ियों के न रुकने से इन्हें इन गाड़ियों को पकड़ने के लिए दूर के रेलवे स्टेशन पर जाना पड़ता है, जिनके कारण इन लोगों को बहुत असुविधा हो रही है। साथ ही साथ इस रेलवे स्टेशन को आधुनिक एवं सुविधायुक्त भी बनाये जाने की आवश्यकता है।

सदन के माध्यम से सरकार से अनुरोध है कि गुजरात एक्सप्रेस एवं जामनगर इंटरसिटी एक्सप्रेस रेल सेवाओं का ठहराव पालेज रेलवे स्टेशन पर जनहित में किया जाये एवं इस रेलवे स्टेशन को आधुनिक एवं सुविधायुक्त बनाया जाये।

(ix)Need to provide electricity to villages surrounding NTPC Power Plant at Dibiyaipur, district Auraiya, Uttar Pradesh

श्री प्रेमदास (इटावा): मेरे संसदीय क्षेत्र इटावा उत्तर प्रदेश के जनपद औरैया में दिव्यापुर स्थित एनटीपीसी विद्युत परियोजना स्थापित है। सरकार द्वारा 5-5 कि०मी० की परिधि में बिजली देने की बात की गई है। मैं कई बार माननीय विद्युत मंत्री जी से पत्राचार कर उक्त जगह पर बिजली आपूर्ति का अनुरोध कर चुका हूं, परंतु संबंधित मंत्रालय द्वारा बार-बार राज्य सरकार का हवाला देकर इस प्रकरण को ठंडे बस्ते में डाल दिया जाता है। ग्रामीण घरों में संतोषजनक बिजली आपूर्ति नहीं होने से पूरे दिव्यापुर एनटीपीसी विद्युत परियोजना के आस-पास के ग्रामीणों में रोष व्याप्त है।

अतः मैं सरकार से पुनः अनुरोध करूंगा कि स्थिति की गंभीरता को देखते हुए गरीब ग्रामीणों के लिए कारगर उपाय करें तथा यथाशीघ्र दिव्यापुर एनटीपीसी विद्युत परियोजना के आस-पास के ग्रामीण घरों में अविलम्ब बिजली आपूर्ति सुनिश्चित करें।

(x)Need to make functional all four ticket counters at Khurja Junction in Gautam Budha Nagar Parliamentary Constituency, Uttar Pradesh and also to undertake modernization & augmentation of railway facilities at the Station

श्री सुरेन्द्र सिंह नागर (गौतम बुद्ध नगर): उत्तर प्रदेश राज्य के गौतमबुद्ध नगर संसदीय क्षेत्र के अंतर्गत खुर्जा जंक्शन एक महत्वपूर्ण रेलवे स्टेशन है। इस स्टेशन से बड़ी संख्या में रेलगाड़ियों का आवागमन होता है तथा दिल्ली के निकट होने के कारण यहां से प्रतिदिन बड़ी संख्या में यात्री दिल्ली एवं अन्य स्थलों के लिए अपने कामकाज के सिलसिले में आते-जाते हैं।

लेकिन, इस स्टेशन पर रेल सुविधाओं का भारी अभाव है। हालांकि रेलवे द्वारा यहां पर चार टिकट खिड़कियों की स्थापना एक वर्ष पूर्व की गई थी, मगर इन सभी खिड़कियों में कर्मचारी तैनात न होने की वजह से टिकट वितरण का कार्य अभी तक प्रारंभ नहीं हो सका है। वर्तमान में खुर्जा जंक्शन पर सुबह के समय केवल दो खिड़कियों के माध्यम से ही टिकट बांटी जाती है, जो रेलवे यात्रियों की संख्या को देखते हुए नगण्य है।

अतः मेरा सदन के माध्यम से माननीया रेल मंत्री जी से अनुरोध है कि खुर्जा जंक्शन पर जरूरी मूलभूत सुविधायें प्रदत्त कराये जाने के साथ-साथ वहां स्थापित की गई सभी टिकट खिड़कियों के माध्यम से रेलवे टिकट बांटने की सुविधा अविलम्ब करवायी जाये।

(xi)Need to provide stoppage to New Jalpaiguri Super Fast Express (train Nos. 2523/2524) at Hasanpur Road Railway Station in Bihar

श्री दिनेश चन्द्र यादव (खगड़िया): पूर्व मध्य रेलवे के अंतर्गत बिहार राज्य के समस्तीपुर से खगड़िया रेल खंड के बीच हसनपुर रोड़ रेलवे स्टेशन काफी महत्वपूर्ण स्टेशन है। हसनपुर में बड़ी चीनी मिल भी स्थापित है। समस्तीपुर-खगड़ियां रेल खंड के बीच सबसे अधिक आय हसनपुर रोड़ स्टेशन से ही होती है। यह एक पिछड़ा क्षेत्र है। यहां से बड़ी संख्या में रेल यात्री यात्रा करते हैं।

2523 अप एवं 2524 डाउन न्यू जलपाईगुड़ी सुपर फास्ट एक्सप्रेस गाड़ी हसनपुर रोड़ स्टेशन से होकर गुजरती है, लेकिन उसका ठहराव हसनपुर रोड़ स्टेशन पर नहीं होने से इन क्षेत्रों के रेल यात्रियों को काफी परेशानी होती है।

अतः जनहित में 2523 अप एवं 2524 डाउन न्यू जलपाईगुड़ी सुपर फास्ट एक्सप्रेस का ठहराव हसनपुर रोड़ रेलवे स्टेशन पर दिया जाये।

(xii) Need to increase the amount of financial assistance for the development of Kerala Kalamandalam, a centre of Arts and Culture in Kerala

SHRI P.K. BIJU (ALATHUR): Kerala Kalamandalam was established in 1930 by Vallathol Narayana Menon, the renowned Malayalam poet in Cheruthuruthy village of Thrissur District. This temple of arts has preserved and propagated Kathakali – the classical dance – drama of Kerala – for the past 78 years. Many of the internationally renowned artistes of Kerala and other parts of the country have been trained here. Over the years, apart from Kathakali, this unique premiere public institution has imparted training for Mohiniyattom, Kootiyattom, Panchavadyam and Thullal. The faculties here are of high quality and with wide international experience. Recently Kalamandalam has achieved the status of a deemed university.

Kerala Kalamandalam has been functioning as a grant-in-aid institution under the Cultural Affairs Department, Government of Kerala. For special Projects, the Department of Culture, Government of India and the Sangeet Natak Akademy, New Delhi have been extending financial support. For the preservation and promotion of Koodiyattom, UNESCO has sanctioned substantial financial assistance to Kalamandalam in 2004. The South Zone Cultural Centre Thanjavur, has for years, been extending financial assistance to Kalamandalam for conducting dance & music festival in this campus.

To show its full potential, the institution needs enhanced financial assistance from the Central Government. I urge upon the Government to accept the projects and provide financial assistance to convert Kalamandalam into a world renowned University for art and culture.

(xiii) Need to construct rail over-bridges at level crossings near Adhiyaman Kottai, Chinthalpadi and Buddireddipatti besides constructing a level crossing at Sivanalli in Dharmapuri Parliamentary Constituency, Tamil Nadu

SHRI R. THAMARAISELVAN (DHARMAPURI): I would like to bring to the kind attention of the Government about the need to construct over bridges at Adhiyaman Kottai railway Gate falling on the Dharmapuri-Salem National Highway (NH-7) and at Vennampatti railways Gate in Dharmapuri town. Both the places fall under Bangalore Division of South Western Railway. There has also been demand to construct over bridges at Chinthalpadi railway gate and at Buddireddipatti railway gate, under Salem division of Southern Railway. The construction of these over bridges are very essential as public passing through these gates are finding it very difficult to commute. There is also need to construct a level crossing at Sivanalli under Salem Division of Southern Railways. In the absence of level crossing at Sivanalli, people from more than 30 villages have to take the risk of their lives by crossing the railway track. I, therefore, urge upon the Government to construct Rail over bridges at Adhiyaman Kottai, Vennampatti, Chinthalpadi and Buddireddipatti besides constructing a level crossing at Sivanalli in Dharmapuri district.

(xiv) Need to create a Yamuna River Basin Authority to Monitor schemes meant for cleaning river Yamuna

SHRI JAYANT CHAUDHARY (MATHURA): Discharge of untreated sewage and industrial effluents into the River Yamuna has rendered it grossly polluted. The Central Pollution Control Board has accepted before the Supreme Court that water quality of the Yamuna does not meet desired criteria in Dissolved Oxygen (DO), Bio-chemical Oxygen Demand (BOD) and Coliforms. CAG and civil society have pointed out a number of polluting industries along the Yamuna which have not put up effluent treatment plants.

The people of my constituency Mathura are anguished over dysfunctional sewage treatment plants and flow of sewage direct into a river, which has historical, religious and economic value for the people.

I urge the Government to take a holistic view and create a Yamuna River Basin Authority that will plan and oversee implementation across the stretch of the river.

(xv)Need for redressal of grievances of employees of the Bureau of Indian Standards, Eastern Regional Office, Kolkata, West Bengal

DR. TARUN MANDAL (JAYNAGAR): The Bureau of Indian Standards, Eastern Regional Office at Kolkata is not maintaining its own standard of functioning resulting in deep-rooted grievances amongst its employees and consumers at large. There are good number of posts lying vacant in groups C and D categories. The 6th CPC recommendations have not yet been implemented for the groups B, C and D employees of the region creating resentment and demoralization amongst them. The regional authority is avoiding bilateral talks with the Union Representatives to dispel dispute and dissent within the organization.

I would, therefore, request the Union Minister of Agriculture, Consumer Affairs, Food and Public Distribution to look into the matter and adopt appropriate measures to streamline performance of the unit for the interest of the employees in particular and public in general.

... (Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow at 11 a.m.

12.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, November 23, 2010 / Agrahayana 2, 1932 (Saka).

